

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FINECRETE ECO-BLOCKS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	FINECRETE ECO-BLOCKS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/08/2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26960WB2013PTC196584
5.	Address of the registered office and principal office (if any) of corporate debtor	Premises No. 24, Park Street, Anuj Chambers, 3rd Floor, Room No. 3B Kolkata -700016, West Bengal
6.	Insolvency commencement date in respect of corporate debtor	03/10/2019
7.	Estimated date of closure of insolvency resolution process	30.03.2020 (i.e. 180 th day from CIRP initiation date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA IP SANJAY KUMAR AGARWAL REGN NO – IBBI / IPA – 001/IP – P 00062 / 2017-18 / 10140
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address : Draupadi Mansion, 3 rd Floor 11, Brabourne Road, Kolkata-700001 E-mail id: sanjaycal@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address : Draupadi Mansion, 3 rd Floor 11, Brabourne Road, Kolkata-700001 E-mail id: cirp.finecrete@gmail.com
11.	Last date for submission of claims	17/10/2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) : None
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. 2. N.A. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://www.ibbi.gov.in/downloadform.html www.finecrete.in Physical Address: DRAUPADI MANSION, 3 RD FLOOR, 11, BRABOURNE ROAD, KOLKATA – 700 001

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Finecrete Eco-Blocks Private Limited on 03/10/2019

The creditors of Finecrete Eco-Blocks Private Limited, are hereby called upon to submit their claims with proof on or before 17/10/2019 to the interim resolution professional at the address mentioned against entry No. 10.


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (not applicable) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date :05/10/2019
Place : Kolkata




 (CA IP Sanjay Kumar Agarwal)
 Interim Resolution Professional
 Finecrete Eco-Blocks Private Limited
 Reg No. IBBI/PA-001/IP-P00062/2017-18/10140